

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3636
ANSWERED ON:24.08.2011
MEDICAL TREATMENT OF BHOPAL GAS VICTIMS
Ray Shri Rudramadhab

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether Bhopal gas victims are being discouraged/denied medical treatment by Bhopal Memorial Hospital and Research Centre (BMHRC) whereas other patients are being extended the said facility;
- (b) if so, the facts thereof and the number of cases of gas victim registered so far;
- (c) the action taken against the guilty officials for not making medical facilities available to such persons; and
- (d) the steps taken/being taken by the Government to provide full medical facilities to gas victims?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE
(SHRIV. NARAYANASAMY)

- a) No, Sir. The non-gas victims are given treatment in BMHRC on payment basis, whereas the gas victims are treated free. No gas victim has been denied treatment as a result of the policy of providing treatment to non-gas victims on payment basis.
- b) The number of gas victims registered till date in BMHRC is 3.77 lakh.
- (c)&(d) Does not arise in view of reply at (a) above.